BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.03/KB/2015

P.T.O.

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th November 2017, 10.30 A.M.

Name	of the Company	Kamal Lochan Mohanty-	Versus-MGM Green Energy l	_td & Ors.
Under Section		397/398		
SI. No.			Appearing on behalf of	Signature with date
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ORDER

Ld. Counsel for the petitioner and the respondent nos. 1, 2, 5, 6, 7 and 8 are present.

Ld. Counsel for the petitioner submits that in this case party has settled the matter. Ld. Counsel for the respondents denied this fact. However, it will be decided at the time of hearing.

List on 12/12/2017.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh) Member (J)

17